

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501

IB-508/ND/2021

IA/3512/2024, IA/4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022,
IA/3881/2022, IA/5942/2021, IA/39/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

SNG Trading Company Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Sr. Adv. with Mr. Prateek Kumar, Ms. Smriti Nair, Ms. Niharika Sharma, Mr. Nishant Sharma, Advs.
For the Respondent : Mr. Abhinav Mukharjee, Sr. Adv. with Mr. Nakul Mohta, Mr. Kumar Anurag Singh, Mr. Vinayak Bhandari, Ms. Riya Dhingra, Ms. Vidhi Gupta, Mr. Puneet Pathak, Mr. Zain A Khan, Mr. Pragyan Mishra, Ms. Anjali Singh, Advs.

ORDER

IA/3512/2024:-

Heard the submissions made by the Ld. Sr. Counsel on behalf of the Respondent in part. For the continuation of the arguments, list the matter on **13.08.2024 at 11.30 am.**

**IA/4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022,
IA/3881/2022, IA/5942/2021, IA/39/2022:-**

List all these applications on **13.08.2024 at 11.30 am.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**